

State Authorities etc. Only five States so far have done it. Chief Justice of India and Patron-in-Chief, National Legal Services Authority also wrote personal letters to the Chief Ministers and the Chief Justices of the rest of the States. Response for the enforcement of the Act is awaited. Unless the Act is enforced, the Authorities cannot become functional.

(d) and (e). Participation of voluntary organisations is ensured in the Lok Adalat system and also in Legal Literacy and Legal Awareness programmes.

[English]

### **Crash of MIG-27**

809. SHRI SATYA DEO SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether two MIG-27 combat aircraft crashed near Loni and Morati village on September 18, 1995 and December 20, 1995 respectively;

(b) if so, whether the Government have conducted any inquiry into these air-crashes;

(c) if so, the details thereof;

(d) the details regarding loss of lives and property as a result thereof; and

(e) the measures adopted to check the recurrence of such accidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). Yes, Sir. Both aircraft crashed due to bird strike resulting in engine flame out.

(d) There has been no loss of life. However, damage to crop and property has been assessed as Rs. 17,670 only.

(e) Necessary measures have been taken in consultation with Ministries of Urban Development, Agriculture and the concerned State Government for modernisation of slaughter houses, carcass utilisation centres and for sanitation of area around airfields to reduce bird activity.

### **Trade Mission to African Countries**

810. SHRI JAGAT VIR SINGH DRONA : Will the Minister of INDUSTRY be pleased to state :

(a) whether 21 member Trade Mission was on tour, from June 27 to July 19, 1995 to African countries;

(b) if so, the aims and objects of this mission; and

(c) the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) to (c). There was no officially sponsored Trade Mission to African countries from June 27 to July 19, 1995. However, Confederation of Indian Industry has informed us that in June 1995 they sent a mission of Chief Executive Officers of various companies to Mauritius and Uganda with a view to enhance business cooperation with those countries. During the Uganda visit, Confederation of Indian Industry signed MOUs with Ugandan Manufacturers Association and Uganda Investment Authority for furthering cooperation with their country.

### **Casualties in Pakistan occupied Kashmir**

811. SHRI BALRAJ PASSI :  
SHRI SHRAVAN KUMAR PATEL :

Will the PRIME MINISTER be pleased to state :

(a) whether Pakistan has alleged that some civilian casualties were caused in Pakistan occupied Kashmir due to recent rocket attack by Indian forces; and

(b) if so, the facts thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). On 27th January 1996, Pakistani media and other agencies incorrectly reported that a part of a mosque in Kahuta village in POK had been damaged by rocket fire from the Indian side and that a number of civilian casualties had occurred.

No rockets had been fired by Indian troops. The allegations were categorically and specifically denied by the Government of India.